

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/37638/2025 BLAPL/12929/2025	KARTIKA DHOBA @ SHANKAR NAYAK VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MATHILI /112 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000001/2021
2	D-BLAPL/37656/2025 BLAPL/12930/2025	NITAI MANDAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KUNDEI /149 /2025 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang GR/0000367/2025
3	D-BLAPL/37661/2025 BLAPL/12931/2025	ALOK KUMAR PATTANAİK VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /340 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000523/2025
4	D-BLAPL/37662/2025 BLAPL/12932/2025	SATYABRATA SAMAL @ SUNA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	DAMANJODI /142 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000927/2025
5	D-BLAPL/37667/2025 BLAPL/12933/2025	SRIKANTA PRADHAN VS STATE OF ODISHA	DEBASNAN DAS VS	TALSARA /148 /2020 SPECIAL JUDGE (POCSO), SUNDARGAR Spl/0000166/2020
6	D-BLAPL/37670/2025 BLAPL/12934/2025	SHUKURU MALLICK @ SUKRU MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /82 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000081/2025
7	D-BLAPL/37698/2025 BLAPL/12935/2025	SURENDRA NAG VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /394 /2025 NYAYADHIKARI,GRAM NYAYALAYA, CT/0000374/2025
8	D-BLAPL/37702/2025 BLAPL/12936/2025	MUKTIKANTA NAYAK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /713 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0001134/2025
9	D-BLAPL/37704/2025 BLAPL/12937/2025	MUNA @ AKSHAYA KUMAR SAMAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BERHAMPUR /112 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000527/2025
10	D-BLAPL/37601/2025 BLAPL/12938/2025	PRASANT ROURAY @ PRASANT KUMAR ROURAY VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000032/2025
11	D-BLAPL/37299/2025 BLAPL/12939/2025	SHIBA DAKUA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAGARH SADAR /178 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000796/2025

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12	D-BLAPL/36437/2025 BLAPL/12940/2025	BIKASH NAYAK VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	BIDANASI /190 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000623/2025
13	D-BLAPL/36603/2025 BLAPL/12941/2025	PRASANTA SAHU @ SAHOO@ GUNU VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	PURUNAKATAK /152 /2025 J.M.F.C.,HARBHANGA(Baudh) CT/0000245/2025
14	D-BLAPL/36805/2025 BLAPL/12942/2025	SUDHIR MAJHI @ HALIA VS STATE OF ODISHA	MD. GOLAM MADANI VS	PIRAHAT P.S /102 /2024 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000033/2024
15	D-BLAPL/37493/2025 BLAPL/12943/2025	MUKESH GUPTA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	RAGHUNATHPALI /635 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0003061/2025
16	D-BLAPL/36810/2025 BLAPL/12944/2025	BISWAJIT BEHERA @ BAPU VS STATE OF ODISHA	BISWARANJAN DALAI VS	KHANDAGIRI P.S. /745 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0001950/2025
17	D-BLAPL/37112/2025 BLAPL/12945/2025	SANTOSH MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000018/2025
18	D-BLAPL/37706/2025 BLAPL/12946/2025	NILESH SAHIS VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /284 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0001064/2025
19	D-BLAPL/37139/2025 BLAPL/12947/2025	A. RABI @ AULU RABI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BALUGAON P.S. /135 /2025 A.D.J.,KHURDA(Khordha) ST/0000208/2025
20	D-BLAPL/37223/2025 BLAPL/12948/2025	HAPI MALIK @ CHITTARANJAN MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /266 /2025 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000067/2025
21	D-BLAPL/37240/2025 BLAPL/12949/2025	RAJESH BISWAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /589 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000757/2025
22	D-BLAPL/37342/2025 BLAPL/12950/2025	MD.SADAM HUSSAIN @ BABU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
23	D-BLAPL/37551/2025	RANJIT KUMAR PATRA	KULDEEP MOHANTY	PHIRINGIA /160 /2025

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	BLAPL/12951/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000097/2025
24	D-BLAPL/37536/2025 BLAPL/12952/2025	JUMA KHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	ATHGARH /335 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000712/2025
25	D-BLAPL/37301/2025 BLAPL/12953/2025	RAKESH SWAIN VS STATE OF ODISHA	AJAYANANDA MAHAPATRO VS	BHANJANAGAR /826 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001275/2024
26	D-BLAPL/37388/2025 BLAPL/12954/2025	RAHUL NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000473/2024
27	D-BLAPL/37762/2025 BLAPL/12955/2025	NAGA DEBARAPALLI VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	NARAYANPATNA /37 /2023 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000004/2023
28	D-BLAPL/37586/2025 BLAPL/12956/2025	BARUNA RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /123 /2025 ADDL.SESSION JUDGE CUM SPL.,JUDGE Spl/0000135/2025
29	D-BLAPL/37763/2025 BLAPL/12957/2025	IRA MALLICK VS STATE OF ODISHA	MANOJ PANIGRAHI VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000052/2025
30	D-BLAPL/37765/2025 BLAPL/12958/2025	ABHISEK DEHURI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BANGRIPOSI /271 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000056/2025
31	D-BLAPL/37772/2025 BLAPL/12959/2025	KALIA @ LAXMIDHAR @ KALANDI SUBUDHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /387 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0001145/2025
32	D-BLAPL/37731/2025 BLAPL/12960/2025	GOPALU @ AJAYA LAKHUA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /96 /2021 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000053/2022
33	D-BLAPL/37593/2025 BLAPL/12961/2025	INDRAMANI @ INDRA MOHANTA @ INDRAMANI MAHANTA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	HARICHANDANPUR /120 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000613/2025
34	D-BLAPL/37598/2025 BLAPL/12962/2025	SK. AFZAL @ SEK AFJAL VS	SK. ZAFARULLA VS	GORUMOHISANI /43 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP

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35	D-BLAPL/37633/2025 BLAPL/12963/2025	STATE OF ODISHA NARASINGHA @ NARASINGH BEHERA VS	UMESH CHANDRA BEHERA VS	CT/0000535/2025 BANARAPAL /90 /2002 A.D.J.,ANGUL(Anugul) CT/0000564/2025
36	D-BLAPL/37595/2025 BLAPL/12964/2025	STATE OF ODISHA MUSTAQ ALLAM @ MUSHTAQUE ALAM VS	UMAKANTA BARIK VS	PLANTSITE /335 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000064/2022
37	D-BLAPL/37726/2025 BLAPL/12965/2025	STATE OF ODISHA GURUNATH DEBARAPALLI VS	SURJYA NARAYAN SAHU VS	NARAYANPATNA /37 /2023 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000004/2023
38	D-BLAPL/37728/2025 BLAPL/12966/2025	STATE OF ODISHA K. SUMAN KUMAR ACHARY VS	AMULYA RATNA PANDA VS	MALKANGIRI /280 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000349/2025
39	D-BLAPL/37759/2025 BLAPL/12967/2025	STATE OF ODISHA SASMITA PRADHAN VS	AUROBINDA SAHOO VS	REAMAL /291 /2025 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000026/2025
40	D-BLAPL/37328/2025 BLAPL/12968/2025	STATE OF ODISHA SHREEMAN JATIN KUMAR VS	JAGADIP SAHOO VS	// J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/0000730/2025
41	D-BLAPL/37760/2025 BLAPL/12969/2025	STATE OF ODISHA DIPU @ PANKAJ PRADHAN @ PANKAJ KUMAR PRADHAN VS	BISWOJEET LENKA VS	TALCHER TOWN /989 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000015/2025
42	D-BLAPL/35330/2025 BLAPL/12970/2025	STATE OF ODISHA SUJEL GOLAP VS	ARIJEET MISHRA VS	JEYPORE TOWN /364 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Kor TR/0000083/2025
43	D-BLAPL/37165/2025 BLAPL/12971/2025	STATE OF ODISHA ARUN BHARTI VS	DUSHMANTA SAHOO VS	MOHANA /200 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000109/2023
44	D-BLAPL/36438/2025 BLAPL/12972/2025	STATE OF ODISHA SOUDAMINI MALLICK VS	JAYANTI PANIGRAHI VS	PHULBANI SADAR /197 /2023 A.D.J,PHULBANI(Kandhamal) ST/0000026/2024
45	D-BLAPL/37682/2025 BLAPL/12973/2025	STATE OF ODISHA PRINCE TRIPATHI VS STATE OF ODISHA	SANJUKTA MUNDA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000165/2025

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46	D-BLAPL/37779/2025 BLAPL/12974/2025	SUNITA BISWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	BEGUNIAPADA /636 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002534/2025
47	D-BLAPL/37781/2025 BLAPL/12975/2025	RADDY AMAL RAJ @ AKHIL @ R.AMAL RAJ VS STATE OF ODISHA	DEVASHIS PANDA VS	RAYAGADA TOWN /85 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000011/2025
48	D-BLAPL/37782/2025 BLAPL/12976/2025	HARSH SINGH VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA GRPS /117 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) SpI/0000053/2025
49	D-CMP/49717/2025 CMP/1950/2025	BHOLA @ BANGU SOREN VS RAMDAS MURMU	NIRANJAN LENKA VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbhanj) CS/0000344/2007
50	D-CMP/49853/2025 CMP/1951/2025	SHUVALAXMI DASH @ SUBHALAXMI DASH VS KANDURI BHOL	SAMIR KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,BALASORE TRP(C)/0000011/2024
51	D-CMP/50111/2025 CMP/1952/2025	JUGAL KISHORE PATEL VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// DISTRICT AND SESSIONS JUDGE,JHARSUGUDA IA/0000004/2025
52	D-CMP/50281/2025 CMP/1953/2025	ANITA DAS VS GOBINDA DAS	VIVEKANANDA JENA VS	// CIVIL JUDGE (SD), JALESWAR(Baleswar) CS/0000191/2012
53	D-CMP/49268/2025 CMP/1954/2025	LEJAMUDHIN SAHA VS SK.TAHER MAHAMMAD	GYANENDRA CHANDRA SWAIN VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0001302/2023
54	D-CONTC/49121/2025 CONTC/5877/2025	LALATENDU KESHARI PRADHAN VS TAPAS KUMAR BISI,TAHASILDAR,BEGUNIA,KHURDA	ADV. VS	// () //
55	D-CONTC/49710/2025 CONTC/5878/2025	DASARATH CHOUDHURY VS JITENDRA SAMANTRAY,BRANCH MANAGER,S.B.I,BALINGA BRANCH	ADV. VS	// () //
56	D-CONTC/50253/2025 CONTC/5879/2025	PRANAB KISHORE PATTNAIK VS SANJEEV KUMAR MISHRA,IAS,PRINCIPAL SECRETARY,FINANCE DEPARTMENT,ODISHA	ADV. VS	// () //
57	D-CONTC/49529/2025	RANJAN KUMAR KANDI	PRADOSH KUMAR DAS	//

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	CONTC/5880/2025	VS	VS	0
		ANKITA ANADITA, TAHASILDAR,KAKATPUR,PURI		//
58	D-CONTC/48758/2025	BASANTA KUMAR NAIK	C. ANANDA RAO	//
	CONTC/5881/2025	VS	VS	0
		P.B.REDDY,GENERAL MANAGER,MCL,SUNDARGARH		//
59	D-CONTC/46589/2025	MADHUSUDAN SETHY	ADV.	//
	CONTC/5882/2025	VS	VS	0
		DHARITRI MISHRA,OAS,GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD		//
60	D-CONTC/49155/2025	RABI NARAYAN SATAPATHY	SUBHADUTTA ROUSTRAY	//
	CONTC/5883/2025	VS	VS	0
		ARAVIND AGARWAL,COMMNR.-CUM-SECRETARY,DEPT.HIGHER EDUCATION ,ODISHA		//
61	D-CONTC/50051/2025	SUSANTA KUMAR SAMANTARAY	MANORANJAN PADHI	//
	CONTC/5884/2025	VS	VS	0
		SATYABRATA SAHU ,IAS,ADDL.CHIEF SECY., FOREST AND ENVIRONMENT AND CLIMATE CHANGE DEPT.,ODISHA		//
62	D-CONTC/41704/2025	DHRUBA CHARAN PRADHAN	ADV.	//
	CONTC/5885/2025	VS	VS	0
		KALIPRASANNA MOHAPATRA,OAS,DIRECTOR OF HIGHER EDUCATION, ODISHA		//
63	D-CONTC/41706/2025	BIJAYANANDA MOHANTY	ADV.	//
	CONTC/5886/2025	VS	VS	0
		KALIPRASANNA MOHAPATRA,OAS,DIRECTOR OF HIGHER EDUCATION,ODISHA		//
64	D-CONTC/41710/2025	SIDHESWAR PRADHAN	ADV.	//
	CONTC/5887/2025	VS	VS	0
		KALIPRASANNA MOHAPATRA,OAS,DIRECTOR OF HIGHER EDUCATION, ODISHA,		//
65	D-CONTC/50070/2025	JYOTSHNARANI BEHERA	SURYAKANTA DASMOHAPATRA	//
	CONTC/5888/2025	VS	VS	0
		N THIRUMALA NAIK,IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPT.,ODISHA		//
66	D-CONTC/50181/2025	BHABANI CHARAN SATPATHY	ADV.	//
	CONTC/5889/2025	VS	VS	0
		M/S UTKAL ALUMINA INTERNATIONAL LTD., RAYAGADA		//
67	D-CONTC/49145/2025	MANAGING COMMITTEE OF KAIKEI BAYANI DEVI UCHA BALIKA BIDYANIKETAN,	ADV.	//
	CONTC/5890/2025	VS	VS	0
		DR.N.THIRUMALA NAIK,COMMNR.-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,ODISHA		//
68	D-CONTC/48836/2025	ANUPAMA SWAIN	ADV.	//
	CONTC/5891/2025	VS	VS	0

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69	D-CONTC/49325/2025 CONTC/5892/2025	DR.ARABINDA PADHI,IAS,COMMISSIONR-CUM-SECRETARY TO GOVERNMENT,AGRICULTURE AND FARMERS EMPOWER DEPT. KANAKALATA SAMAL VS NITYANANDA BARIK, OES,DISTRICT EDUCATION OFFICER, JAJPUR	AGASTI KANUNGO VS	// // ()
70	D-CRLMC/36342/2025 CRLMC/5201/2025	SARAT KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	CHANDAKA P.S. /345 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001757/2025
71	D-CRLMC/36882/2025 CRLMC/5202/2025	DURYODHAN MOHANTY VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	TANGI (KHURDA) /255 /2020 J.M.F.C,TANGI(Khordha) GR/0000360/2020
72	D-CRLMC/36954/2025 CRLMC/5203/2025	RAJU MAHALIK VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	KHANTAPADA /63 /2020 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000137/2020
73	D-CRLMC/37720/2025 CRLMC/5204/2025	PURUSOTTAM JENA VS STATE OF ODISHA	DEBASISH PATNAIK VS	/ /0 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000016/2022
74	D-CRLMC/36993/2025 CRLMC/5205/2025	AJAY KUMAR RAI @ RAY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PADMAPUR /83 /2021 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000097/2021
75	D-CRLMC/37170/2025 CRLMC/5206/2025	BIPIN BIHARI JENA VS ASHOK KUMAR JENA	MAHESWAR MOHANTY VS	BINJHARPUR /462 /2021 S.D.J.M.,JAJPUR(Jajapur) ICC/0000410/2023
76	D-CRLMC/37202/2025 CRLMC/5207/2025	ASHIF ALI VS STATE OF ODISHA	HARIPAD MOHANTY VS	LALBAG /179 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000394/2025
77	D-CRLMC/37573/2025 CRLMC/5208/2025	SANGRAM PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /358 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000940/2025
78	D-CRLMC/37248/2025 CRLMC/5209/2025	MITHUN KUMAR JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA P.S.(BBSR) /32 /2018 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002908/2018
79	D-CRLMC/36766/2025 CRLMC/5210/2025	RAJESH KUMAR PATRA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BANGRIPOSI /128 /2025 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0001225/2025

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80	D-CRLMC/37222/2025 CRLMC/5211/2025	SUBRAT KARMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /97 /2025 ADDL.SESION JUDGE CUM SPL.JUDGE Spl/0000197/2025
81	D-CRLMC/37425/2025 CRLMC/5212/2025	SUBASH KARMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /34 /2017 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000085/2017
82	D-CRLMC/36192/2025 CRLMC/5213/2025	AMARENDRA BHUYAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHANGA /403 /2024 Civil Judge Jr. Division-cum-JMFC Court at GR/0000032/2024
83	D-CRLMC/36923/2025 CRLMC/5214/2025	AJAY KUMAR NATH VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JAJPUR TOWN /74 /2010 S.D.J.M.,JAJPUR(Jajapur) GR/0000256/2010
84	D-CRLMC/37503/2025 CRLMC/5215/2025	SUSHAMA KUJUR VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	TALSARA /62 /2021 A.D.J.,SUNDARGARH(Sundargarh) ST/0000052/2021
85	D-CRLMC/37483/2025 CRLMC/5216/2025	SWADHINA MAHANKUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SURADA /153 /2017 A.D.J.,BHANJANAGAR(Ganjam) ST/0000011/2020
86	D-CRLMC/37515/2025 CRLMC/5217/2025	RAMRAJ SINGH VS STATE OF ODISHA	GOURI MOHAN RATH VS	BARANGA /204 /2020 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000191/2020
87	D-CRLMC/37549/2025 CRLMC/5218/2025	JAYANTA KUMAR DEHURI VS STATE OF ODISHA	SARBESWAR SAHOO VS	NILGIRI /363 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000540/2025
88	D-CRLMP/37206/2025 CRLMP/1625/2025	SK. RAMJAN VS SEBI TABASUM	ARIJEET MISHRA VS	/ /0 JUDGE FAMILY COURT, KENDRAPARA Crp/0000115/2023
89	D-CRLMP/37600/2025 CRLMP/1626/2025	GOURI MOHAPATRA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	PURI TOWN /400 /2025 () //
90	D-CRLMP/37534/2025 CRLMP/1627/2025	NIRUPAMA SWAIN VS STATE OF ODISHA	MANORANJAN DAS VS	// () //
91	D-CRLREV/35835/2025	PRANGYA DASH	JYOTIRMAYA SAHOO	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/1011/2025	VS SIBARANJAN PANIGRAHI	VS	S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000070/2025
92	D-FAO/49981/2025 FAO/525/2025	MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE CO. LTD.,KHORDHA VS SUNIL MOHARANA	GIRIJA PRASAD DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000291/2022
93	D-FAO/50285/2025 FAO/526/2025	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., KHORDHA VS BIJAY JENA	KHODDIAALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000030/2021
94	D-FAO/50313/2025 FAO/527/2025	K. LAKSHMI REDDY VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000201/2024
95	D-FAO/45467/2025 FAO/528/2025	LEGAL MANAGER(CLAIMS), M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., KHORDHA VS BASANTI JAT	GIRIJA PRASAD DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000114/2022
96	D-MACA/39176/2025 MACA/1288/2025	D.M.,ORIENTAL INSURENCE CO. LTD.,SAMBALPUR VS PYARI MUNDA	GIRIJA PRASAD DUTTA VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000016/2024
97	D-MACA/45833/2025 MACA/1289/2025	D.M., NEW INDIA ASSURANCE CO.LTD., CUTTACK VS KRUSHNA CHANDRA NAIK@KRUSHNA NAIK	SAUMENDRA KUMAR GHOSE VS	// 4TH M.A.C.T., KAMAKHYANAGAR(Dher Mac/0000003/2023
98	D-MATA/50109/2025 MATA/470/2025	SUNIL PRATIHARI VS PADMABATI PATAJOSHI MOHAPATRA	NIKUNJA KUMAR ROUT VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000140/2020
99	D-RPFAM/45030/2025 RPFAM/390/2025	SRIKANTA MAHARANA VS RASMITA OJHA	RASMI RANJAN DAS VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CRLMP/0000058/2022
100	D-RSA/49335/2025 RSA/608/2025	NAJMA KHATUN VS MD.SAFIC	SHUBHENDU KUMAR PARIDA VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000012/2024
101	D-RSA/49041/2025 RSA/609/2025	BRAHMANANDA OJHA VS GANGADHAR PRADHAN	SUKANTA KUMAR NAYAK VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000001/2024
102	D-TRP(C)/49838/2025 TRP(C)/435/2025	SAGARIKA BARIK VS	RITURANJAN CHHOTARAY VS	// JUDGE FAMILY COURT, BARIPADA(Ma

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103	D-WA/49941/2025 WA/1890/2025	SUJIT KUMAR PUTI STATE OF ODISHA VS PRAMOD KUMAR SARANGI	DEBASHIS TRIPATHY,A.G.A VS	CP/0000215/2019 // 0 //
104	D-WA/49944/2025 WA/1891/2025	STATE OF ODISHA VS NALINI KUMAR RATH	AISHWARYA DASH,A.S.C VS	// 0 //
105	D-WA/49945/2025 WA/1892/2025	STATE OF ODISHA VS SASHI BHUSAN SETHI	AISHWARYA DASH,A.S.C VS	// 0 //
106	D-WA/49946/2025 WA/1893/2025	STATE OF ODISHA VS BABAJI CHARAN DAS	SASWAT DAS,A.G.A VS	// 0 //
107	D-WA/50230/2025 WA/1894/2025	STATE OF ODISHA VS DURYODHAN NAIK	SASWAT DAS,A.G.A VS	// 0 //
108	D-WA/50231/2025 WA/1895/2025	STATE OF ODISHA VS SNEHALATA DASH	ARABINDA TRIPATHY,A.G.A VS	// 0 //
109	D-WA/50162/2025 WA/1896/2025	STATE OF ODISHA VS PRAVATI BAGISH	AISHWARYA DASH,A.S.C VS	// 0 //
110	D-WA/50165/2025 WA/1897/2025	STATE OF ODISHA VS SURYANARAYAN MOHANTY	AISHWARYA DASH,A.S.C VS	// 0 //
111	D-WP(C)/50422/2025 WP(C)/35005/2025	BAIDEHI BAGH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
112	D-WP(C)/49753/2025 WP(C)/35006/2025	URMILA SAMANTARAY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
113	D-WP(C)/49728/2025 WP(C)/35007/2025	DEBANANDA BEHERA VS RUKMANI BAI	ANIRUDHA DAS VS	// 0 //

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114	D-WP(C)/48100/2025 WP(C)/35008/2025	PRAFULLA PANIGRAHI VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// 0 //
115	D-WP(C)/48755/2025 WP(C)/35009/2025	PRAMEDA NAG VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
116	D-WP(C)/49596/2025 WP(C)/35010/2025	KUSUM LATA DAS VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
117	D-WP(C)/49375/2025 WP(C)/35011/2025	SUBAL CHANDRA BARIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
118	D-WP(C)/48884/2025 WP(C)/35012/2025	AVINNA CHANDRA DASH VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
119	D-WP(C)/49392/2025 WP(C)/35013/2025	SMT. JHINI DAS @ JINI VS STATE OF ODISHA	SANJIB RAY VS	// 0 //
120	D-WP(C)/46362/2025 WP(C)/35014/2025	KHADIJA BANO VS UNION OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //
121	D-WP(C)/46320/2025 WP(C)/35015/2025	MAHESWAR BEHERA VS UNION OF INDIA	ABHIRAM SWAIN VS	// 0 //
122	D-WP(C)/48067/2025 WP(C)/35016/2025	MAA MANIKESWARI B, KALAHANDI VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
123	D-WP(C)/46835/2025 WP(C)/35017/2025	SURESH CHANDRA MAHAKUD VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
124	D-WP(C)/49073/2025 WP(C)/35018/2025	GENDO CHOUDHARY VS UNION OF INDIA	MANOJ VERMA VS	// 0 //
125	D-WP(C)/49918/2025	SAILENDRA KUMAR ROUSTRAY	BHUBANESWAR DASH	//

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	WP(C)/35019/2025	VS MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	VS	0 //
126	D-WP(C)/46933/2025 WP(C)/35020/2025	GITA DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
127	D-WP(C)/49313/2025 WP(C)/35021/2025	M/S. NARBHERAM VISHRAM, HARYANA VS ASST COMMNR OF CUSTOMS, PARADEEP CUSTOMS DIVISION, JAGATSINGHPUR	MUKESH PANDA VS	// 0 //
128	D-WP(C)/49562/2025 WP(C)/35022/2025	DCB BANK LIMITED, BHUBANESWAR VS THE COLLECTOR AND DISTRICT MAGISTRATE, BOLANGIR	RAMACHANDRA PANIGRAHY VS	// 0 //
129	D-WP(C)/50131/2025 WP(C)/35023/2025	PRASANTA KUMAR ORAM VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
130	D-WP(C)/49538/2025 WP(C)/35024/2025	DINABANDHU MISHRA VS THE UNION OF INDIA	ASHIS KUMAR MISHRA VS	// 0 //
131	D-WP(C)/49564/2025 WP(C)/35025/2025	HIRANYA KUMAR NAYAK VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
132	D-WP(C)/49793/2025 WP(C)/35026/2025	SRI SRINIBAS BEURA VS THE INCOME TAX OFFICER WARD-1,CUTTACK	NATABAR PANDA VS	// 0 //
133	D-WP(C)/49141/2025 WP(C)/35027/2025	UNION OF INDIA VS LAMBODAR JENA	PRASANNA KUMAR PARHI VS	// 0 //
134	D-WP(C)/48713/2025 WP(C)/35028/2025	SUBHASHMITA JENA VS STATE OF ORISSA	AJAYA KUMAR MOHARANA VS	// 0 //
135	D-WP(C)/50288/2025 WP(C)/35029/2025	RITARANI JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
136	D-WP(C)/50189/2025 WP(C)/35030/2025	BABULA KUMAR NAYAK VS	SANGRAM JENA VS	// 0

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137	D-WP(C)/48930/2025 WP(C)/35031/2025	STATE OF ODISHA RASHMI RANJAN SAHOO VS THE COLLECTOR, JAGATSINGHPUR	PRASANTA KUMAR DAS VS	// // 0 //
138	D-WP(C)/49357/2025 WP(C)/35032/2025	CHANDRA BHUSAN SAHU VS COLLECTOR, MAYURBHANJ	BHARAT CHANDRA PATRA VS	// 0 //
139	D-WP(C)/50326/2025 WP(C)/35033/2025	PUSPANJALI SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
140	D-WP(C)/50325/2025 WP(C)/35034/2025	MOHAN SUNDAR MOHANTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
141	D-WP(C)/50327/2025 WP(C)/35035/2025	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
142	D-WP(C)/50411/2025 WP(C)/35036/2025	BHABANI SANKAR MISHRA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
143	D-WP(C)/50401/2025 WP(C)/35037/2025	SABITA MOHANTY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
144	D-WP(C)/49388/2025 WP(C)/35038/2025	CH. GOURIPRABHA PATNAIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
145	D-WP(C)/50408/2025 WP(C)/35039/2025	XAVIER KUMAR NAIK VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
146	D-WP(C)/50410/2025 WP(C)/35040/2025	DAMBARUDHAR SABAR VS STATE OF ODISHA	ASIT KUMAR NAYAK VS	// 0 //
147	D-WP(C)/50413/2025 WP(C)/35041/2025	SAHADEV JAL VS STATE OF ODISHA	SARADA DASH VS	// 0 //

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148	D-WP(C)/49597/2025 WP(C)/35042/2025	SUMANT KUMAR DAS VS ADDITIONAL SECRETARY, DEPARTMENT OF CO OPERATION, BHUBANESWAR	JAYDEEP PAL VS	// 0 //
149	D-WP(C)/49547/2025 WP(C)/35043/2025	SUBALA NAYAK VS THE STATE OF ODISHA	C.ANANDA RAO VS	// 0 //
150	D-WP(C)/49621/2025 WP(C)/35044/2025	PUSPA MANJARI PANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
151	D-WP(C)/49488/2025 WP(C)/35045/2025	DURYODHAN BAG VS STATE OF ODISHA	PRAHALLADA SAHU VS	// 0 //
152	D-WP(C)/49786/2025 WP(C)/35046/2025	BHOJARAJ SETH VS COLLECTOR AND DIST.MAGISTRATE, BARGARH	BHOJARAJ SETH VS	// 0 //
153	D-WP(C)/50310/2025 WP(C)/35047/2025	GANESH PRASAD BARIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
154	D-WP(C)/50447/2025 WP(C)/35048/2025	NGO, UNITED SAMITI ACTION, PATTAMUNDAI VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
155	D-WP(C)/49827/2025 WP(C)/35049/2025	PRATAP KUMAR SAIPATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
156	D-WP(C)/49917/2025 WP(C)/35050/2025	M/S. AUROGLOBAL COMTRADE PVT. LTD., BHUBANESWAR VS JOINT COMNR GST AND CE, BHUBANESWAR, COMMISSIONERATE	PRANAYA KISHORE HARICHANDAN VS	// 0 //
157	D-WP(C)/49772/2025 WP(C)/35051/2025	SANGITA MALLICK VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	// 0 //
158	D-WP(C)/50557/2025 WP(C)/35052/2025	JAYA KRUSHNA KARJEE VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
159	D-WP(C)/50269/2025	M/S.RAMESHT SECURITY SERVICES PVT LTD, SUNDERGARH	MADHAB LAL AGARWAL	//

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	WP(C)/35053/2025	VS ASST.COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	VS	0 //
160	D-WP(C)/49818/2025 WP(C)/35054/2025	MOHAN MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
161	D-WP(C)/49831/2025 WP(C)/35055/2025	BRUNDABAN SA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
162	D-WP(C)/50054/2025 WP(C)/35056/2025	JNANA RANJAN NAIK VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
163	D-WP(C)/49387/2025 WP(C)/35057/2025	NIHAR RANJAN DAS VS PRINCIPAL SECRETARY TO GOVT. PANCHAYATI RAJ AND DRINKING WATER DEPT., KHURDA	DIPTI RANJAN BHOKTA VS	// 0 //
164	D-WP(C)/49823/2025 WP(C)/35058/2025	MEGHANAD MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
165	D-WP(C)/49576/2025 WP(C)/35059/2025	GOPENDRA NATH MOHANTY VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
166	D-WP(C)/46938/2025 WP(C)/35060/2025	PRITAM KUMAR PANIGRAHI VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	// 0 //
167	D-WP(C)/49722/2025 WP(C)/35061/2025	JANAKI NAYAK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
168	D-WP(C)/49969/2025 WP(C)/35062/2025	GAJENDRA BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
169	D-WP(C)/49133/2025 WP(C)/35063/2025	SITAKANTA NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
170	D-WP(C)/50658/2025 WP(C)/35064/2025	JYOTIRMAYEE BHUKTA VS	SIDHARTHA DAS VS	// 0

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171	D-WP(C)/50419/2025 WP(C)/35065/2025	THE PROJECT DIRECTOR, NATIONAL HIGHWAY AUTHORITY OF INDIA (NHAI), BBSR JYOSNA PATEL VS SOUTH EAST RAILWAY, RAILWAY DEPARTMENT	PRASANTA KUMAR SATAPATHY VS	// // ()
172	D-WP(C)/50047/2025 WP(C)/35066/2025	SK.ABDUL JAHID VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// () //
173	D-WP(C)/49476/2025 WP(C)/35067/2025	ABANI GANDA @ ABANI KUMAR GANDA VS THE REVENUE DIVISIONAL COMNR, SOUTHERN DIVISION, ODISHA, BERHAMPUR,GANJAM	BHAWANI SANKAR PANIGRAHI VS	// () //
174	D-WP(C)/49581/2025 WP(C)/35068/2025	NIKHILA RANJAN SAMANTARAY @ DAS SAMANTARAY VS STATE OF ODISHA	GOPINATH MISHRA VS	// () //
175	D-WP(C)/49577/2025 WP(C)/35069/2025	M/S. SADGURU SWAMI VISHUDDHANANDA SARASWATI PRABARTITA SRI SRI NIGAMA TRUST, BBSR VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// () //
176	D-WP(C)/49578/2025 WP(C)/35070/2025	BRAHMA SANKAR DASH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// () //
177	D-WP(C)/49585/2025 WP(C)/35071/2025	BISWAS MOHANTY@ MOHANTY VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //
178	D-WP(C)/50486/2025 WP(C)/35072/2025	SRIKANT DAS VS JOINT COMMISSIONER OF STATE TAX, (APPRAL), GANJAM	PRANAYA KISHORE HARICHANDAN VS	// () //
179	D-WP(C)/49952/2025 WP(C)/35073/2025	JYOTIMAI PANI VS CHIEF EXECUTIVE OFFICER (PHARMACEUTICALS AND MEDICAL DEVICES BUREAU OF INDIA), NEW DELHI	BADRINARAYAN PANDA VS	// () //
180	D-WP(C)/49376/2025 WP(C)/35074/2025	UDAYA CHANDRA SAMAL VS UNION OF INDIA	SURYASNATA MOHAPATRA VS	// () //
181	D-WP(C)/49955/2025 WP(C)/35075/2025	ASHWINI KUMAR KARMI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //

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182	D-WP(C)/50436/2025 WP(C)/35076/2025	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
183	D-WP(C)/49369/2025 WP(C)/35077/2025	BIBHISHANA DALADASIA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
184	D-WP(C)/50017/2025 WP(C)/35078/2025	SAILENDRA SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
185	D-WP(C)/49076/2025 WP(C)/35079/2025	SEKH ISAK ALI VS THE COLLECTOR, JAGATSINGHPUR	GANESH PRASAD SAMAL VS	// 0 //
186	D-WP(C)/50025/2025 WP(C)/35080/2025	M/S ESSKAY CATERER, BHUBANESWAR VS ALL INDIA INSTITUTE OF MEDICAL SCIENCES (AIIMS), BBSR	KOUSIK ANANDA GURU VS	// 0 //
187	D-WP(C)/50225/2025 WP(C)/35081/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// 0 //
188	D-WP(C)/50390/2025 WP(C)/35082/2025	SUDHANSU SEKHAR MISHRA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	// 0 //
189	D-WP(C)/49365/2025 WP(C)/35083/2025	DEBESH KUMAR MAHALIK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
190	D-WP(C)/50079/2025 WP(C)/35084/2025	SUDESHNA MIRDDHA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
191	D-WP(C)/49361/2025 WP(C)/35085/2025	RAMESH CHANDRA PARIDA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
192	D-WP(C)/50147/2025 WP(C)/35086/2025	GOBINDA KUMAR PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
193	D-WPCRL/37529/2025	BISHNU PRASAD MOHANTY	SURYAKANTA DWIBEDI	//0

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	WPCRL/162/2025	VS STATE OF ODISHA	VS	() //
194	D-WPCRL/37617/2025 WPCRL/163/2025	SARASWATI BRAHMA VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	JALESWAR /466 /2025 () //
195	D-ABLAPL/35748/2025 ABLAPL/14084/2025	KALIA @ KALIM @ AJIM @ AZAM KHAN VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	DHENKANAL SADAR /580 /2022 () //
196	D-ABLAPL/37280/2025 ABLAPL/14085/2025	LALIT SARAP VS STATE OF ODISHA	JNYANANANDA PANDA VS	GOLAMUNDA /191 /2025 () //
197	D-ABLAPL/35947/2025 ABLAPL/14086/2025	SANKARA BHOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /276 /2025 () //
198	D-ABLAPL/37283/2025 ABLAPL/14087/2025	BHUBAN BUDA VS STATE OF ODISHA	RASHMI NARAYAN PATNAIK VS	BONAI /241 /2025 () //
199	D-ABLAPL/37313/2025 ABLAPL/14088/2025	RAMA KANTA DHAKAD @ RABI DHAKAD VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /316 /2025 () //
200	D-ABLAPL/36626/2025 ABLAPL/14089/2025	CHANDRAMA BARIK VS STATE OF ODISHA	SUBHALATA PRIYADARSINI VS	BEGUNIAPADA /600 /2025 () //
201	D-ABLAPL/37314/2025 ABLAPL/14090/2025	SUBHAM SWAIN @ SHUBHAM SWAIN VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /316 /2025 () //
202	D-ABLAPL/37315/2025 ABLAPL/14091/2025	RAMACHANDRA SISA VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /316 /2025 () //
203	D-ABLAPL/36662/2025 ABLAPL/14092/2025	MANASA BEHERA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	INFOVALLY UPD BHUBANESWAR /265 J.M.F.C.,JATNI(Khordha) GR/0000792/2025
204	D-ABLAPL/36763/2025 ABLAPL/14093/2025	RANJAN KUMAR SWAIN VS	LALATENDU SAMANTARAY VS	ASKA /156 /2018 ()

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205	D-ABLAPL/37383/2025 ABLAPL/14094/2025	STATE OF ODISHA NAKULA MALIK VS	AMULYA RATNA PANDA VS	// NIHALPRASAD /314 /2025 ()
206	D-ABLAPL/36785/2025 ABLAPL/14095/2025	STATE OF ODISHA RAMESH SUBUDHI VS	BIJAY KUMAR BEHERA VS	// KHURDA MODEL /373 /2025 ()
207	D-ABLAPL/37403/2025 ABLAPL/14096/2025	STATE OF ODISHA SUBASH CHANDRA MANTRY VS	RAJESH KUMAR MAHAPATRA VS	// TIRTOL /605 /2025 ()
208	D-ABLAPL/37418/2025 ABLAPL/14097/2025	STATE OF ODISHA SIDHARTHO KUMAR PATRO @ SIDHARTHA PATRA VS	AMIT KUMAR SAHU VS	// JEYPORE SADAR /323 /2025 ()
209	D-ABLAPL/36842/2025 ABLAPL/14098/2025	STATE OF ODISHA SUSANTA PALEI VS	ASUTOSH TRIPATHY VS	// ANGUL TOWN /176 /2021 ()
210	D-ABLAPL/36918/2025 ABLAPL/14099/2025	STATE OF ODISHA BIBHUTI BHUSAN JENA VS	HAREKRUSHNA DASH VS	// GURUDIJHATIA /200 /2025 ()
211	D-ABLAPL/37069/2025 ABLAPL/14100/2025	STATE OF ODISHA CHIKU @ RAKESH MALLICK VS	BISWARANJAN DALAI VS	// KUJANGA /130 /2025 ()
212	D-ABLAPL/37432/2025 ABLAPL/14101/2025	STATE OF ODISHA PANKAJINI MALLIK VS	BIKASH CHANDRA PARIJA VS	// NILGIRI /493 /2025 ()
213	D-ABLAPL/37071/2025 ABLAPL/14102/2025	STATE OF ODISHA ABHAS MOHANTY VS	AMIT KUMAR SAHU VS	// JEYPORE TOWN /221 /2023 ()
214	D-ABLAPL/37438/2025 ABLAPL/14103/2025	STATE OF ODISHA SK. NURUDDIN VS	AMLAN MOHANTY VS	// BAMBARI /176 /2025 ()
215	D-ABLAPL/37132/2025 ABLAPL/14104/2025	STATE OF ODISHA MD. DASTAGIR KHAN @RASTAGIR KHAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	// SUNDARGARH TOWN /454 /2025 () //

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216	D-ABLAPL/37439/2025 ABLAPL/14105/2025	BIMBADHARA BAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /353 /2025 () //
217	D-ABLAPL/37477/2025 ABLAPL/14106/2025	PADMA CHARAN PARIDA @ GHADU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /317 /2025 () //
218	D-ABLAPL/37443/2025 ABLAPL/14107/2025	SOMYA RANJAN PRADHAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	RAMACHANDI /169 /2025 () //
219	D-ABLAPL/37447/2025 ABLAPL/14108/2025	LAXMIDHARA SAHOO VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	AIR FIELD P.S. /343 /2025 () //
220	D-ABLAPL/37453/2025 ABLAPL/14109/2025	PADMA CHARAN PARIDA @ GHADU VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /227 /2025 () //
221	D-ABLAPL/37459/2025 ABLAPL/14110/2025	RABI @ RABINDRA PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BRAHMAGIRI /180 /2022 () //
222	D-ABLAPL/37469/2025 ABLAPL/14111/2025	MANASMITA DAS VS STATE OF ODISHA	SAILABALA JENA VS	KUAKHIA /498 /2025 () //
223	D-ABLAPL/37568/2025 ABLAPL/14112/2025	RANJAN BHUYAN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /409 /2025 () //
224	D-ABLAPL/37576/2025 ABLAPL/14113/2025	MATAJI SAHOO VS STATE OF ODISHA	ARUN KUMAR DAS VS	BHUBAN /589 /2025 () //
225	D-ABLAPL/37482/2025 ABLAPL/14114/2025	AJAY KUMAR PALEI VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BONAI /244 /2025 () //
226	D-ABLAPL/37585/2025 ABLAPL/14115/2025	DHANUJA PARUA @ DHANURJYA PARUA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /81 /2023 () //
227	D-ABLAPL/37588/2025	SEKH NAJIL @ SK. NAZIR HUSSAIN	PRIYA RANJAN SINGH	BOLANI /94 /2025

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	ABLAPL/14116/2025	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/37589/2025 ABLAPL/14117/2025	SOMYA RANJAN PRADHAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	RAMACHANDI /67 /2025 () //
229	D-ABLAPL/37584/2025 ABLAPL/14118/2025	SUDHIR KUMAR GOUDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
230	D-ABLAPL/37498/2025 ABLAPL/14119/2025	PRASANT JENA VS STATE OF ODISHA	ASUTOSH ROUT VS	JODAPADAR /177 /2022 () //
231	D-ABLAPL/37525/2025 ABLAPL/14120/2025	RANJITA MALLICK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	REMUNA /208 /2025 () //
232	D-ABLAPL/37527/2025 ABLAPL/14121/2025	SURAJ KUMAR POLAI @ SURAJ POLAI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /804 /2025 () //
233	D-ABLAPL/37541/2025 ABLAPL/14122/2025	NIRANJAN MALLIK @ MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /407 /2025 () //
234	D-ABLAPL/37542/2025 ABLAPL/14123/2025	DEEPAK KUMAR NAYAK VS STATE OF ODISHA	SURESH KUMAR JENA VS	BONTH /246 /2025 () //
235	D-ABLAPL/37544/2025 ABLAPL/14124/2025	RANJULATA SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	JASHIPUR /122 /2025 () //
236	D-ABLAPL/37546/2025 ABLAPL/14125/2025	SHAKTI KUMAR DAS VS STATE OF ODISHA	SURESH KUMAR JENA VS	BARIPADA TOWN /757 /2025 () //
237	D-ABLAPL/37506/2025 ABLAPL/14126/2025	SAMBIT @ SAMIT RANJAN MOHANTY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUAKHIA /361 /2025 () //
238	D-ABLAPL/37547/2025 ABLAPL/14127/2025	PRASHANT KUMAR DALUA @ PRASANT DALUA VS	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /182 /2025 ()

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239	D-ABLAPL/37564/2025 ABLAPL/14128/2025	STATE OF ODISHA RAJA @ RUBULI MALIK VS	AKSHAYA KUMAR PANDEY VS	// PATTAMUNDAI /359 /2024 ()
240	D-ABLAPL/37566/2025 ABLAPL/14129/2025	STATE OF ODISHA GAGAN SENAPATI VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// TIRTOL /605 /2025 () //